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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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ITA 424/2016

PR. COMMISSIONER OF INCOME TAX-10

..... Appellant

versus

JAGDISH PRASHAD GUPTA

..... Respondent

18.

ITA 695/2010

JAGDISH PRASAD GUPTA

..... Appellant

versus

CIT

..... Respondent

19-25.

ITA Nos. 1535/10, 711/11, 787/11, 933/11, 934/11, 935/11, 936/11

CIT

..... Appellant

versus

JAGDISH PRASAD GUPTA

..... Respondent

Appearance: Ms. Lakshmi Gurung, Advocate for revenue in all matters.

Mr. Shashwat Bajpai with Mr. Rajeev Saxena and Mr. Sharad Agarwal,
Advocates for assessee in all matters.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

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17.11.2016

At the request of counsel for the revenue, adjourned to 2nd February,
2017.

S. RAVINDRA BHAT, J

SANJEEV SACHDEVA, J

NOVEMBER 17, 2016/vikas/